

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**COMPANY APPEAL(AT) NO.296 OF 2019**

**IN THE MATTER OF:**

Vijaya Sai Poultries Pvt Ltd

Appellant

Vs

Vemulapalli Sai Pramella & Ors

Respondents

Dr. U.K. Chaudhary, Sr Advocate, Mr Manisha Chaudhary, Mr Mansumyer Singh,  
Mr. Dhruv Gupta, Advocates for appellant.

Mr.Chava Badri Nath Babo and Ms Chava Manisha, Advocates for Respondents.

**ORDER**

**19.02.2020-** Due to paucity of time the appeal could not be taken up for hearing.

List the appeal for hearing on **12.3.2020 on top of the list.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**bm/kam**